

Court Cases Pending Against Central Government Employees For Participation in September, 1968 Strike

*51. SHRI P. K. GHOSH : Will the PRIME MINISTER be pleased to state :

(a) the number of court cases pending till this date against the Central Government employees in different States for participating in the token strike on the 19th September 1968; and

(b) whether there is a proposal to withdraw these cases forthwith in order to avoid further harassment to the said employees ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF HOME AFFAIRS, MINISTER OF PLANNING AND MINISTER OF INFORMATION AND BROADCASTING (SHRI MATI INDIRA GANDHI) : (a) Latest information is available only in regard to the States of Andhra Pradesh, Mysore, Bihar, Manasrastra and Orissa and the Union Territory of Delhi, where the total number of pending cases is 132. Latest information from the States of U. P., Assam, Madhya Pradesh, Rajasthan and Kerala is awaited. It will be placed on the Table of the House as soon as it is available. No cases are pending in the other States and U. T. Administrations.

(b) All State Governments and Union Territory Administrations have already been advised to have the pending prosecution cases scrutinised with a view to terminating the legal proceedings according to law, in cases where there is not sufficient evidence. Apart from this, there is no proposal to withdraw the prosecution cases. State Governments and the Union Territory Administration concerned have also been requested, from time to time, to ensure expeditious disposal of the pending cases.

Alignment of Western Kosi Canal in Nepalese Territory

*52. SHRI BHOGENDRA JHA : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether any final reply from the Government of Nepal has now been received approving the alignment of the Western Kosi Canal in the Nepalese territory;

(b) if so, the details thereof;

(c) if the reply to part (a) above be in the negative, the steps being taken to expedite the same;

(d) whether an alternative Pilot Boring Scheme is being undertaken to ensure irrigation of the entire command area of the proposed Western Kosi Canal Scheme; and

(e) if so, the details thereof ?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO) : (a) to (c). The concurrence of His Majesty's Government of Nepal to the alignment of the first 22 miles of the Western Kosi Canal is still awaited. The matter has been taken up at a high level with His Majesty's Government.

(d) and (e). The Government of Bihar are considering a pilot tubewell irrigation project in the Madhubani area, of 225 tubewells to provide about 67000 acres of irrigation. If this is found successful, the same can be extended to the entire command area.

गंगा नदी के संबंध में बृहत् योजना तैयार करने का प्रस्ताव

*53. श्री ज्ञानेश्वर प्रसाद यादव : क्या सिंचाई तथा विद्युत् मंत्री यह बताने की कृपा करेंगे कि :

(क) सरकार का विचार गंगा नदी के संबंध में एक बृहत् योजना को कब तक तैयार कर लेने का है ; और

(ख) इस दिशा में अब तक कितनी प्रगति हुई है ?

सिंचाई तथा विद्युत् मंत्री (डा० कु० ल० राव) : (क) और (ख). गंगा बेसिन के लिए जल सगुपयोजन योजना तैयार करने